

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-51/1997/ 9229/A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pratim Kumar Bora,
Principal Judge,
Family Court-I, Kamrup(M),
Guwahati.

Dated Guwahati, the ¹² September, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. FCG-6/24/306/24 dtd. 10.09.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.09.2024**, has been granted. The Counsellor, Family Court-I, Kamrup Metro, and in his absence, the Principal Judge, Family Court-II, Kamrup Metro will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-51/1997/ 9230 - 9232 /A, dated , 12-09-24

Copy to:

1. The Counsellor, Family Court-I, Kamrup Metro, Guwahati.
2. The Principal Judge, Family Court-II, Kamrup Metro, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]